	(Fi	iling under clause (c	a) of sub-regulation	n (2) of regulation 13	the IBBI (Insolvenc	Resolution Process	for Corporate Perso	ns) Regulations. 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	63	376696772	63	267357762	83.42		109339010		Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	7	77620232	7	49131597	15.33		28488635		<u>Annexure 4</u>
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	1	2927200			0.00		2927200		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	3997494	4	3997494	1.25				Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
	Total	75	461241698	74	320486853	100.00		140754845		